

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:3085  
ANSWERED ON:12.08.2010  
ADULTERATION IN PETROL  
Adhi Sankar Shri ;Singh Rajkumari Ratna

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) the year-wise and State-wise number of the raids conducted to find out the cases of adulteration and giving less quantity of oil to customers by the public sector petrol pumps in the country during each of the last three years and the current year:
- (b) the number of raids wherein the cases of adulteration and giving less quantity of oil have been unearthed; and
- (c) the number of such petrol pumps out of them whose licences have been cancelled?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI JITIN PRASADA)

(a): The state-wise and year-wise details of inspections carried out by Public Sector Oil Marketing Companies (OMCs) at the Retail Outlets (ROs) during the last three years and April to June 2010-11 are given in Annexure.

(b) & (c): The details of adulteration, short-delivery cases found during the inspections and number of Retail Outlets terminated by OMCs during the last three years and April to June 2010-11 are as under:

Year	Adulteration & Short- delivery cases	Number of ROs terminated
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2007-08	850	154
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2008-09	1011	124
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2009-10	947	54
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April to June 2010-11	352	5
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Total	3160	337
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